

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39

C.P No. 01/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Ararya Mittara
V/s.
Secure Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Adv Shandul Singh Counsel
Adv. Nitay Adan Adv
for Petrv } Gadh

39. Adv. Dheval Kothani Counsel
a/w NIRAV. PARMAR
i/b K. Ashan & Co.
For Respondent No. 1 to 3 } Jagan

ORDER

CP 01/241,397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter on 5.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)